

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO.373**

**TO BE ANSWERED ON THE 1<sup>ST</sup> DECEMBER, 2021/ 10 AGRAHAYANA, 1943 (SAKA)**

**SHORTAGE OF FUNDS FOR SECURITY FORCES**

**373. DR. KIRODI LAL MEENA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government is aware of the fact that some security forces, paramilitary forces and investigative agencies, etc. are facing shortage of funds for their day-to-day activities like ration allowances, etc;**

**(b) if so, the details thereof and the steps being taken by Government in this regard;**

**(c) whether Government is considering to provide paramilitary forces leave and transfer benefit to their home States, if so, the details thereof; and**

**(d) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): There is no shortage of funds in Central Armed Police Forces (CAPFs)/Paramilitary Forces and Investigative Agencies for their day to day activities.**

**(b): Question does not arise.**

**(c)&(d): Leave and transfer benefits to the Central Armed Police Forces (CAPFs)/Paramilitary Forces personnel are being regulated in accordance with the extant leave rules and transfer policy of the respective Forces.**

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